# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION No. 816 ANSWERED ON 4<sup>th</sup> DECEMBER, 2025

### **Elevated Flyover in Kozhikode**

#### 816. SHRI M K RAGHAVAN:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

### be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Kerala for the construction of an elevated flyover or underpass at Panath Thazham Nethaji Nagar in Kozhikode District, if so, the details thereof;
- (b) the details of the proposal including the date of receipt from the State Government; and
- (c) whether the Government has given any direction or allotted funds for the construction of an elevated flyover or underpass at Panath Thazham Nethaji Nagar in view of the proposal from the State Government, if so, the details thereof?

#### ANSWER

## THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Government in Ministry of Road Transport and Highways (MoRTH) is primarily responsible for the development and maintenance of National Highways (NHs) in the country. The proposed flyover/underpass, however, is situated on a city road, and hence not a National Highway. Government provides approval for works on city roads and State roads under the Central Road and

Infrastructure Fund (CRIF) based on recommendations of State Governments. State PWD has informed that a proposal for sanction under CRIF 2025–26 was submitted to the Government of Kerala on 02.08.2025 for the work titled "Construction of flyover across NH 66 at Km 244/400 ( Netaji Junction Kozhikode ) to enable grade-separated connectivity for Panath Thazham–CWRDM Road in Kozhikode district of Kerala" at an estimated cost of ₹138 crore. State Government has not yet sent any proposal for construction of an elevated flyover or underpass at Panath Thazham Nethaji Nagar in Kozhikode District for sanction under CRIF 2025-26.

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